

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

31. IA 3431/2022 In C.P. (IB)/497(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2024**

**NAME OF THE PARTIES: - Shimnit India Private Limited (Through
RP Mr. Chirag Rajendrakumar Shah)
V/s
SRS Bearings Industries (Proprietor Mr.
Rajesh D. Vora)**

Section: 60(5) U/s 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.3431/2022: - Adv. Mitai Bhatt a/w Adv. Ayush Rajani
appeared for the Applicant through VC. None appeared for the
Respondent. Wrongly on board. List this matter on **07.05.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)